

**Title:** Introduction of the Un-organised Labour Welfare Fund Bill, 1999.

15.32 hrs.

SHRI E. AHAMED (MANJERI): Sir, I beg to move for leave to introduce a Bill to provide for setting up of a fund for the welfare of unorganised labour.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for setting up of a fund for the welfare of unorganised labour. "

*The motion was adopted.*

SHRI E. AHAMED : I introduce the bill.

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